

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH AT RANCHI

CCPA/51/00007/2018 & MA 347/2019
Arising out of O.A. NO. 112/2014

CORAM

HON'BLE SHRI JAYESH V. BHAIRAVIA, MEMBER (JUDICIAL)
HON'BLE SHRI DINESH SHARMA, MEMBER (ADMINISTRATIVE)

DATE OF ORDER 18.03.2020

Bharti Kumari Jha wife of Shri Binod Kumar Jha, Resident of Village- Purani Bazar, PS- Jhajha District-Jamui (Bihar)

By Advocate : Shri M.P. Dixit

Versus

1. Sri K.K. Thakur, The Chief General Manager, Bharat Sanchar Nigam Limited, Jharkhand Circle, Ranchi-834001 (Jharkhand).
2. Sri P.K. Singh, The Telecom District Manager, Bharat Sanchar Nigam Limited, Dumka-814101.

By Advocate : B.K. Pathak

ORDER (ORAL)

Jayesh V. Bhairavia, Member (Judl.) :- The l/c for respondents submits that he has filed reply to show cause wherein it has been stated that the order passed by this Tribunal has been stayed by the Hon'ble High Court of Jharkhand at Ranchi vide order dated 05.02.2020 in WP(S) 3299/2018.

2. Considering the aforesaid submission, we do not find it appropriate to keep this CP & M.A pending. Hence the same is dropped and notices are discharged. Applicant shall be at liberty to file a fresh Contempt Petition after disposal of the Writ Petition filed before the Hon'ble High Court, if so desired.

(Dinesh Sharma)
Member (Admn.)

(Jayesh V. Bhairavia)
Member (Judl.)

mks